

Application for grant of Certificate of Registration rejected

November 2, 1998

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted non-banking financial companies:

<u>Sr.No.</u>	<u>Name of the Company</u>	<u>Address of the Registered Office of the Company</u>	<u>Rejected on</u>
1.	M/s. Chandan Finlease Limited	67/2, Chanakyapuri Society, Near Railway Crossing, Ghatlodia, Ahmedabad-380 061	30.10.1998
2.	M/s. Koluthara Finance & Investments Private Limited	CC 40/4844-E, Basin Road, Ernakulam, Cochin-682 031	31.10.1998

As such, the above companies cannot transact the business of non-banking financial institutions as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Alpana Killawala
General Manager**

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